

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 23.09.2015

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Meeting of Validation Committee for the Application Period from 1st October, 2015 to 31st December 2015 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010.

Sir,

I am directed to state that the 3rd meeting of the Validation Committee for the Application Period from 1st October, 2015 to 31st December 2015 for the year 2015-16 will be held in NLDC Conference Room at 10:30 am on 30.09.2015. All the members of the Validation Committee and Generating Companies are requested to attend the meeting through video conferencing from respective RLDCs. RPCs and RLDCs are requested to host this meeting notice on their website and also to coordinate with the representatives of all State Transmission Utilities and Generating Companies to facilitate them to attend the meeting through video conferencing facility available at the RLDCs.

Load generation data for Application Period (1st October, 2015 to 31st December 2015), if not already sent, may be sent to NLDC.

POWERGRID may submit following details to IA for inclusion in presentation during Validation Committee.

- (a) New assets proposed to be included for this application period.
- (b) Assets for which tariff has been approved by CERC on anticipated COD but which have not been commissioned and hence are required to be taken out of PoC calculation of this Application Period.

Additional points for discussions are attached as per Annexure-I.

Yours faithfully,

S/d

(Shilpa Agarwal)
Deputy Chief (Engg.)

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member Shri Prashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri K.V.S Baba Executive Director	Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary (I/C)	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat, Member Secretary(I/C)	Southern Regional Power Committee 29, Race Course Cross Road,

			Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri S.K. Mahapatra Member Secretary (I/C)	North Eastern Regional Power Committee Meghalaya State Housing Finance Co- Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Additional points for discussion:

- (1) POSOCO Letter dated 17 September, 2015 regarding the Kudgi Transmission Limited (Attached)
- (2) Proposed methodology for ratification of data (provided by DICs/ proposed by IA) by RPCs

For quarter Jan- March, 2016			
Sl. No.	Description	Timeline	Remarks
1	45 days before(as per the Regulation)—proposed 60 days	31 st Oct., 2015	Data to be provided by DICs to IA
2	15 days thereafter (Proposed)	15 th Nov., 2015	Data send by IA to RPC
3	10 days thereafter (Proposed)	25 th Nov., 2015	RPC to rectify the data through a meeting at RPC level (CCM/RPC/similar other meeting) and then send to IA by 25 th Nov., 2015
4	5 days thereafter (Proposed)	30 th Nov., 2015	Validation Committee meeting

- (3) Data comprises following (i) YTC, (ii) LTA/MTOA,(iii) Network and (iv) LGBR

पावर सिस्टम ऑपरेशन कॉर्पोरेशन लिमिटेड

(पावरग्रिड की पूर्ण स्वामित्व प्राप्त सहायक कंपनी)

POWER SYSTEM OPERATION CORPORATION LIMITED



(A wholly owned subsidiary of POWERGRID)

पंजीकृत एवं केन्द्रीय कार्यालय: बी-9, प्रथम तल, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110 016
 Registered & Corporate Office : B - 9, 1st Floor, Qutub Institutional Area, Katwaria Sarai, New Delhi - 110 016
 Website : www.posoco.in, www.nldc.in, Tel: 011-26536832, 26524522, Fax: 011-26524525, 26536901

संदर्भ सं.: पोसोको/रा.भा.प्रे.के./पारेषण मूल्यांकन 799

दिनांक: 17 सितम्बर 2015

To,
 Manager - Transmission Dept.
 Kudgi Transmission Limited
 Building No.3, Second Floor
 Sudeep Plaza, MLU Sector-I I
 Pocket-4, Dwarka
 New Delhi-110075

Kind Attention: Ms. Priyanka Bajpai**विषय:** Kudgi Transmission Limited-Recovery of Transmission Charges under PoC Mechanism - reg.

महोदया,

This has reference to your letter no. KTL: NLDC: 2015-16/002 dated 1st September 2015 wherein it was requested to include the YTC charges applicable for 400 kV D/C Kudgi - Narendra transmission line in PoC Mechanism.

It was mentioned in the letter that Hon'ble Commission has released an order on 27th August 2015 w.r.t. petition no. 90/MP/2015. From the order, it appears that the petitioner itself has withdrawn the said petition and the commission has not taken any final decision in the matter.

It is understood that the said transmission line is a dedicated transmission line as envisaged in the Connectivity Regulations.

2nd proviso to clause 8 of Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Second Amendment) Regulations, 2012 provides as under:

"Provided also that the transmission charges for such dedicated transmission line shall be payable by the generator even if the generation project gets delayed or is abandoned."

As per the above provision, transmission charges for dedicated portion of the transmission line are to be paid by the generator. The issue is proposed to be discussed in the upcoming meeting of the Validation Committee likely to be held in the last week of September '15.

Based on the discussions and decision taken in the next Validation Committee meeting, YTC submitted by Kudgi Transmission Limited will be considered under PoC Mechanism.

सधन्यवाद,

(एस. एस. बड़पंडा)

अपर महाप्रबंधक, रा. भा. प्रे. के.

प्रति:

1. मुख्य (अभियांत्रिकी), केन्द्रीय विद्युत विनियामक आयोग
2. महाप्रबंधक (वाणिज्यिकी), पावरग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड, गुडगाँव

Handwritten notes and signatures in the left margin:
 AUS
 19/9
 JCC(T)
 30/9
 1/10
 X(T-D)
 8/10/15
 22/09/15
 22/09/15